

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)
**FOR THE ATTENTION OF THE STAKEHOLDERS OF 5 CORE ACOUSTICS
PRIVATE LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	5 Core Acoustics Private Limited
2.	Date of incorporation of corporate debtor	07/09/1995
3.	Authority under which corporate debtor is incorporated /registered	ROC-Delhi
4.	Corporate Identity No. of corporate debtor	U29100DL1995PTC072253
5.	Address of the registered office and principal office (if any) of corporate debtor	WZ-15B, Uggarsain Market Ashok Nagar, West Delhi- 110018
6.	Date of closure of Insolvency Resolution Process	07.06.2024
7.	Liquidation commencement date of corporate debtor	07.06.2024
8.	Name and registration number of the insolvency professional acting as liquidator	Mr. Rajeev Lochan Registration No. IBBI/IPA-002/IP-N00606/2018-2019/11885
9.	Address and e-mail of the liquidator, as registered with the Board	Address: 243, 1st Floor, AGCR Enclave, New Delhi- 110092 Email: csrajeevlochan@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address: 243, 1st Floor, AGCR Enclave, New Delhi- 110092 Email: ip.5coreapl@gmail.com
11.	Last date for submission of claims	07.07.2024

Notice is hereby given that the National Company Law Tribunal, New Delhi, Bench -V has ordered the commencement of liquidation of the 5 Core Acoustics Private Limited on 07.06.2024.

The stakeholders of 5 Core Acoustics Private Limited are hereby called upon to submit their claims with proof on or before 07.07.2024, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.



Rajeev Lochan
Liquidator
IBBI/IPA-002/IP-N00606/2018-2019/11885
AFA No. AA2/11885/02/021024/202884 valid till 02-Oct-2024
Date: 09th June, 2024
Place: Delhi